

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/5931/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, the 19th July, 2024.

Sub:- **Commuted leave.**

Ref:- Your letter No. DSJ(M)/2024/1220 Dated 18.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days commuted leave from 18.06.2024 to 19.06.2024**, as prayed for. Further, you are to hand over charge of your Court and Office to the Chief Judicial Magistrate, Majuli, and in his absence to the in-charge C.J.M, Majuli.

Yours faithfully,

sdf

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-08/2017/5932-5934/A, dated , 19-07-24
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
2. The Chief Judicial Magistrate, Majuli.
- ✓ 3. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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